



विदेश व्यापार महानिदेशालय
डीईएस- V अनुभाग

बैठक No.07/AM-21 दिनांक 09.03.2021 वास्तव में 09.03.2021 को लाइसेंस वर्ष 2020-21 के लिए पैरा 4.04(a(1)) एफटीपी 2015-20, ड्यूटी छूट योजनाओं (अध्याय -4) के तहत मामलों पर विचार करने के लिए आयोजित किया गया। श्री एस बी एस रेड्डी (Addl DGFT) की अध्यक्षता में विदेश व्यापार महानिदेशालय उद्योग भवन के कमरा नंबर 102 में निम्नलिखित अधिकारी उपस्थित थे:

क्र.सं.	प्रतिनिधियों के नाम और उनके पदनाम	विभाग
2.	डॉ. राम आसरे लाल, सलाहकार	DGFT
3.	श्री शैश कुमार, सलाहकार	DGFT
5.	जेडी गिरी, भूतपूर्व उपाध्यक्ष	AEPC
6.	श्री मनोज कुमार मीणा, उप निदेशक	DGFT

Minutes of meeting for cases under Special Advance Authorization Scheme for Export of Articles of Apparel and Clothing Accessories
(Para 4.04A of FTP)

Case No.01	M/s. Hindustan Apparel Industries
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00499/AM-21/DES-V
Decision: M/s Hindustan Apparel Industries (SPL) vide their application dated 21.01.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. Committee went through the details submitted in this case and decided to ask the firm to furnish the following: <ol style="list-style-type: none"> 1. CAD. 2. Measurement chart. The case stands deferred for re-listing in next meeting.	

Case No.02	M/s. Gokaldas Exports Ltd. (SPL)		
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00500/AM-21/DES-V		
Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 25.02.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
Details of Export List	Qty.	Details of import item	Qty. Recommended
Reversible Vest (Youth) (Style No. 0047) Made of 100% Polyester GSM 70 and 100 % Polyester Printed Fleece GSM 135	15,000 (Nos.)	100% Polyester Woven Coated Fabric, width 56 inches +/-5% , GSM 70 (Tolerance + or – 10%)	15202 Sq. Mtr.

(Signature)

(Tolerance + or – 10%)	100% Polyester Printed Fleece Knitted Fabric, Width 60 inches+/-5%, GSM 135 (Tolerance + or – 10%)	15259 Sq. Mtr.
	100% Nylon Taffeta Lining Fabric, Width 60 inches +/- 5%, GSM 67 (Tolerance + or – 10%)	3915 Sq. Mtr.
	100% Polyester Wadding, Width 60 Inches, +/- 5% GSM 80 (Tolerance + or – 10%)	3143 Sq. Mtr.
	100% Polyester Wadding with one side Scrim, Width 60 Inches, +/- 5 %, GSM 150 (Tolerance + or – 10%)	14573 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.03	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00501/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 25.02.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Reversible Hooded Jacket (Youth) (Style No. 0076) Made of 100% Polyester GSM 70 and 100 % Polyester Printed Fleece GSM 135 (Tolerance + or – 10%)	24,000 (Nos.)	100% Polyester Woven Coated Fabric, width 56 inches +/-5% , GSM 70 (Tolerance + or – 10%)	52913 Sq. Mtr.
		100% Polyester Printed Fleece Knitted Fabric, Width 60 inches+/-5%, GSM 135 (Tolerance + or – 10%)	42520 Sq. Mtr.
		100% Polyester Wadding, Width 60 Inches, +/- 5% GSM 80 (Tolerance + or – 10%)	594 Sq. Mtr.

		100% Polyester Wadding with one side Scrim, Width 60 Inches, +/- 5 %, GSM 150 (Tolerance + or - 10%)	45720 Sq. Mtr.
		85% Recycled Polyester, 15% Polyester Wadding, Width 60 Inches, +/- 5 %, GSM 80 (Tolerance + or - 10%)	3795 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.04	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00502/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 25.02.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Roughtail work Vest (Men) (Style No. 0102) Made of 100% Cotton Canvas Woven Fabric GSM 340 (Tolerance + or - 10%)	8000 (Nos.)	100% Cotton Canvas Woven Fabric, Width 58 Inches, +/-5, GSM 340 (Tolerance + or - 10%)	15981 Sq. Mtr.
		100% Cotton Printed Woven Fabric, Width 56 Inches, +/-5, GSM 118 (Tolerance + or - 10%)	410 Sq. Mtr.
		100% Polyester Knitted Fleece lining Fabric, Width 60 Inches, +/-5, GSM 250 (Tolerance + or - 10%)	11997 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.05	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00503/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 25.02.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Shafer Canyon Insulated Pant (Woven) (Style No. 3428) Made of 100% Polyester Milky Coated Water Repellent Woven Fabric, GSM 123 and 100% Polyester Tricot Knitted Fabric, GSM 215 (Tolerance + or – 10%)	9,000 (Nos.)	100% Polyester Milky Coated Water Repellent Woven Fabric, Width 56 Inches, GSM 123 (Tolerance + or – 10%)	24643 Sq. Mtr.
		100% Polyester OHR Anti-Static Foil Printed Taffeta Lining Fabric, Width 57 Inches+/-5%, GSM 77 (Tolerance + or – 10%)	11776 Sq. Mtr.
		100% Nylon Flat Taffeta Lining Fabric, Width 60 Inches+/-5%, GSM 72 (Tolerance + or – 10%)	2863 Sq. Mtr.
		100% Nylon Hydroplus Water Repellent Flat Taffeta Lining Fabric, Width 58 Inches +/-5%, GSM 70 (Tolerance + or – 10%)	9115 Sq. Mtr.
		100% Polyester Tricot Knitted Fabric, Width 60 Inches +/-5%, GSM 215 (Tolerance + or – 10%)	1886 Sq. Mtr.
		85% Recycled Polyester, 15% Polyester Wadding, Width 60 Inches +/-5%, GSM 60 (Tolerance + or – 10%)	17282 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.06	M/s. Shahi Exports Pvt. Ltd. (SPL)		
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00504/AM-21/DES-V		
Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 19.02.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
Details of Export List	Qty.	Details of import item	Qty. Recommended



Girls Jump Suits (Style No. GWD00024) Made of 99% Cotton 1% Spandex Woven Dyed Fabric GSM 210 (Tolerance + or - 10%)	11700 (Nos.)	99% Cotton 1% Spandex Woven Dyed Fabric GSM 210 (Tolerance + or - 10%)	28782 Sq. Mtr.
Girls Dress (Style No. GWD00025) Made of 100% Cotton Woven Yarn Dyed Fabric GSM 145 (Tolerance + or - 10%)	17200 (Nos.)	100% Cotton Woven Yarn Dyed Fabric GSM 145 (Tolerance + or - 10%)	41108 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.07	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00505/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 17.02.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Shirt Jacket (Style No. AM9811/AE9811 /AS9811/AT9811) Made of 100% Nylon Dyed Woven Fabric GSM 130 (Tolerance + or - 10%)	11300 (Nos.)	100% Nylon Dyed Woven Fabric GSM 130 (Tolerance + or - 10%)	42601 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.08	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00506/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 09.02.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty	Details of import item	Qty Recommended
Mens Trouser (Style No. 103159) Made of 59% Polyester Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 95% Nylon 5%	1900 (Nos.)	59% Polyester Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 (Tolerance + or - 10%)	2.25 Sq. Mtr./Pcs

Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)		95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	0.83 Sq. Mtr./Pcs
Mens Shorts (Style No. 104201) Made of 59% Polyester Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 and 95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	2100 (Nos.)	59% Polyester Cotton 39% Polyester 2% Elastane (Spandex) Dyed Woven Fabric GSM 271 (Tolerance + or - 10%)	5040 Sq. Mtr.
		95% Nylon 5% Elastane (Spandex) Dyed Woven Fabric GSM 230 (Tolerance + or - 10%)	315 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.09	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00507/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 10.02.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket (Style No. 344J2244) Made of 98% Cotton 2% Elastane Denim Dyed Woven Fabric GSM 356 (Tolerance + or - 10%)	3080 (Nos.)	98% Cotton 2% Elastane Denim Dyed Woven Fabric GSM 356 (Tolerance + or - 10%)	8008 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.10	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00508/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 08.02.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
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Girls Skirts (Style No. GWD00005) Made of 100% Viscose Woven Printed Fabric GSM 132 (Tolerance + or - 10%)	6635 (Nos.)	100% Viscose Woven Printed Fabric GSM 132 (Tolerance + or - 10%)	6835 Sq. Mtr.
Girls Dress (Style No. GWD00013) Made of 100% Viscose Woven Printed Fabric GSM 132 (Tolerance + or - 10%)	5855 (Nos.)	100% Viscose Woven Printed Fabric GSM 132 (Tolerance + or - 10%)	7495 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.11	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00509/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 02.02.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Jacket with Hood (Style No. 110576) Made of 100% Polyester PU Coated Printed Woven Fabric GSM 265 (Tolerance + or - 10%)	29300 (Nos.)	100% Polyester PU Coated Printed Woven Fabric GSM 265 (Tolerance + or - 10%)	97276 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.12	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00510/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 23.01.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Jacket with Hood (Style No. WM3260/ WS3260/ WT3260/ WO3260) Made of 96% Polyester 4% Elastane Dyed Woven Fabric GSM 220	18780 (Nos.)	96% Polyester 4% Elastane Dyed Woven Fabric GSM 220 (Tolerance + or - 10%)	50706 Sq. Mtr.

(Tolerance + or - 10%)			
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The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.13	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00511/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 30.01.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket (Style No. 344J2244) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + or - 10%)	5130 (Nos.)	98% Cotton 2% Elastane Denim Woven Fabric GSM 356 (Tolerance + or - 10%)	13338 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

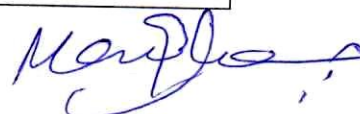
Case No.14	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00512/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 30.01.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Mens Jacket with Hood (Style No. WM6045) Made of 100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric GSM 310 (Tolerance + or - 10%)	10600 (Nos.)	100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric GSM 310 (Tolerance + or - 10%)	23744 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No. 15	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00513/AM-21/DES-V



Decision: M/s. Shahi Exports Pvt. Ltd. vide their application received on 17.02.2021 has requested for prior fixation of norms as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket (Style No. 344J2379) Made of 98% Cotton 2% Elastane Denim Woven Fabric GSM 365 (Tolerance + or – 10%)	2800 (Nos.)	98% Cotton 2% Elastane Denim Woven Fabric GSM 365 (Tolerance + or – 10%)	7420 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.16	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00514/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 02.03.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Free Climb Pant (Men) (Style No. #0485) Made of 100% Polyester GSM 158 and 100% Nylon, GSM 260 (Tolerance + or – 10%)	4,000 (Nos.)	100% Polyester Coated Woven Fabric, Width 56 Inches+/-5%, GSM 158 (Tolerance + or – 10%)	9749 Sq. Mtr.
		100% Nylon Coated Woven Fabric, Width 58 Inches+/- 5%, GSM 260 (Tolerance + or – 10%)	407 Sq. Mtr.
		100% Polyester Lining Fabric, Width 58 Inches+/- 5%, GSM 91 (Tolerance + or – 10%)	6573 Sq. Mtr.
		100% Nylon Taffeta Lining Fabric, Width 59 Inches+/- 5%, GSM 75 (Tolerance + or – 10%)	4550 Sq. Mtr.
		100% Polyester Brushed Tricot Fabric, Width 59 Inches +/-5%, GSM 215 (Tolerance + or – 10%)	551 Sq. Mtr.



	100% Polyester mesh knitted Fabric, Width 60 Inches +/- 5%, GSM 70 (Tolerance + or - 10%)	259 Sq. Mtr.
	50% Polyester and 50% Recycled Polyester Wadding, Width 60 Inches +/- 5%, GSM 60 (Tolerance + or - 10%)	9744 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.17	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00515/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 02.03.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Free Climb Pant (Mens) (Style No. #0485) Made of 100% Polyester Camo Print Fabric, GSM 158 and 100% Nylon, GSM 295 (Tolerance + or - 10%)	7500 (Nos.)	100% Polyester Coated Camo Print Woven Fabric, Width 56 Inches+/-5%, GSM 158 (Tolerance + or - 10%)	2.645 Sq. Mtr./Pcs.
		100% Nylon Oxford Coated Woven Fabric, Width 58 Inches+/-5%, GSM 295 (Tolerance + or - 10%)	0.103 Sq. Mtr./Pcs.
		100% Polyester OHR Printed Lining Fabric, Width 58 Inches+/-5%, GSM 90 (Tolerance + or - 10%)	1.65 Sq. Mtr./Pcs.
		100% Nylon Flat Taffeta Lining Fabric, Width 59 Inches+/-5%, GSM 75 (Tolerance + or - 10%)	1.14 Sq. Mtr./Pcs.
		100% Polyester Brushed Tricot Fabric, Width 59 Inches +/-5%, GSM 215 (Tolerance + or - 10%)	0.137 Sq. Mtr./Pcs.

	100% Polyester mesh knitted Fabric, Width 60 Inches +/- 5%, GSM 70 (Tolerance + or - 10%)	0.060 Sq. Mtr./Pcs.
	50% Polyester and 50% Recycled Polyester Wadding, Width 60 Inches +/-5%, GSM 60 (Tolerance + or - 10%)	2.436 Sq. Mtr./Pcs.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.18	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00516/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 02.03.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Snow Glide IC Jacket (Men) (Style No. 8270) Made of 100% Polyester and 100% Nylon Inner Made of 100% Polyester (Tolerance + or - 10%)	11,000 (Nos.)	100% Polyester Omni Tech Rebound Hydrophilic Lam Woven Fabric, Width 56 Inches+/-5%, GSM 124 (Tolerance + or - 10%)	23470 Sq. Mtr.
		100% Nylon Generation Dobby Fabric, Width 56 Inches+/-5%, GSM 124 (Tolerance + or - 10%)	26286 Sq. Mtr.
		100% Nylon 210T Flat Taffeta Fabric, Width 60 Inches+/-5%, GSM 67 (Tolerance + or - 10%)	30175 Sq. Mtr.
		100% Nylon Coated Taffeta Lining Fabric, Width 59 Inches+/-5%, GSM 71 (Tolerance + or - 10%)	10880 Sq. Mtr.
		100% Polyester knitted mesh Lining Fabric, Width 60 Inches +/-5%, GSM 80 (Tolerance + or - 10%)	1609 Sq. Mtr.

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	100% Polyester Brushed Tricot Fabric, Width 60 Inches +/-5%, GSM 215 (Tolerance + or - 10%)	616 Sq. Mtr.
	100% Polyester Coated Woven Fabric, Width 57 Inches +/-5%, GSM 70 (Tolerance + or - 10%)	34782 Sq. Mtr.
	100% Polyester Brushed Tricot Knitted Fabric, Width 60 Inches +/-5%, GSM 215 (Tolerance + or - 10%)	201 Sq. Mtr.
	100% Polyester OHR Foil Printed Lining Fabric, Width 56 Inches +/-5%, GSM 72 (Tolerance + or - 10%)	26286 Sq. Mtr.
	100% Polyester mesh Lining Fabric, Width 60 Inches +/-5%, GSM 80 (Tolerance + or - 10%)	1811 Sq. Mtr.
	100% Polyester Wadding, Width 60 Inches +/-5%, GSM 80 (Tolerance + or - 10%)	528 Sq. Mtr.
	100% Polyester microtome Non-Woven Scrim, Width 60 Inches +/-5%, GSM 14 (Tolerance + or - 10%)	29974 Sq. Mtr.
	100% Polyester Synthetic Down (Wadding)	2376 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.19	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00518/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 03.03.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
White Peaks Pant (Ladies) (Style No. 0690) Made of 100% Polyester Coated Fabric, GSM 137 and 100% Nylon Coated Fabric, GSM 260 (Tolerance + or – 10%)	14,000 (Nos.)	100% Polyester Coated Woven Fabric, Width 56 Inches+/-5%, GSM 137 (Tolerance + or – 10%)	31511 Sq. Mtr.
		100% Nylon Coated Woven Fabric, Width 58 Inches+/- 5%, GSM 260 (Tolerance + or – 10%)	1423 Sq. Mtr.
		100% Polyester OHR Printed Lining Fabric, Width 58 Inches+/-5%, GSM 90 (Tolerance + or – 10%)	20161 Sq. Mtr.
		100% Nylon Taffeta Coated Lining Fabric, Width 59 Inches+/-5%, GSM 72 (Tolerance + or – 10%)	14259 Sq. Mtr.
		100% Polyester Brushed Tricot Fabric, Width 60 Inches +/-5%, GSM 215 (Tolerance + or – 10%)	7361 Sq. Mtr.
		100% Polyester mesh knitted Fabric, Width 60 Inches +/- 5%, GSM 80 (Tolerance + or – 10%)	7606 Sq. Mtr.
		50% Polyester and 50% Recycled Polyester Wadding, Width 60 Inches +/-5%, GSM 60 (Tolerance + or – 10%)	38620 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.20	M/s. Gokaldas Exports Ltd. (SPL)		
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00518/AM-21/DES-V		
Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 03.03.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:			
Details of Export List	Qty.	Details of import item	Qty. Recommended

Echo Value SKI Jacket (Boys) (Style No. 2492) Made of 100% Nylon Coated Fabric, GSM 124 (Tolerance + or - 10%)	15,000 (Nos.)	100% Nylon Coated Woven Fabric, Width 57 Inches+/- 5%, GSM 124 (Tolerance + or - 10%)	39612 Sq. Mtr.
		100% Polyester, Windbreaker OHR Lining Fabric, Width 57 Inches+/- 5%, GSM 75 (Tolerance + or - 10%)	9642 Sq. Mtr.
		100% Polyester Windbreaker Lining Fabric, Width 58 Inches+/-5%, GSM 91 (Tolerance + or - 10%)	17767 Sq. Mtr.
		100% Nylon Taffeta Coated Lining Fabric, Width 59 Inches+/-5%, GSM 73 (Tolerance + or - 10%)	7553 Sq. Mtr.
		100% Polyester Brushed Tricot Knitted lining Fabric, Width 60 Inches +/-5%, GSM 215 (Tolerance + or - 10%)	1920 Sq. Mtr.
		100% Polyester mesh knitted lining Fabric, Width 60 Inches +/-5%, GSM 80 (Tolerance + or - 10%)	1372 Sq. Mtr.
		87% Polyester and 13% Elastane brushed Knitted Jersey Lining Fabric, Width 59 Inches +/-5%, GSM 160 (Tolerance + or - 10%)	2158 Sq. Mtr.
		100% Polyester Wadding Fabric, Width 60 inches +/- 5%, GSM 80 (Tolerance + or - 10%)	16459 Sq. Mtr.
		100% Polyester Wadding Fabric, Width 60 inches +/- 5%, GSM 100 (Tolerance + or - 10%)	17831 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.21	M/s. Gokaldas Exports Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00520/AM-21/DES-V

Decision: M/s Gokaldas Exports Ltd. (SPL) vide their application dated 03.03.2021 has requested for fixation of norms for Special advance authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Gathered Sleeve Shirt Jacket (Women) (Style No. WOW00057) Made of 52% Polyester, 37% Wool, 11% other Fibbers, GSM 380 (Tolerance + or – 10%)	3679 (Nos.)	52% Polyester, 37% Wool, 11% other Fibbers, Woollen Yarn Dyed Fabric, Width 60 Inches, +/-5%, GSM 380 (Tolerance + or – 10%)	12380 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.22	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00521/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. (SPL) vide their application dated 26.02.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Ladies Jacket (Style No 344J2379) Made of 98% Cotton, 2% Elastane Denim Woven Fabric, GSM 365 (Tolerance + or – 10%)	2960 (Nos.)	98% Cotton, 2% Elastane Denim Woven Fabric, GSM 365 (Tolerance + or – 10%)	7844 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

Case No.23	M/s. Shahi Exports Pvt. Ltd. (SPL)
NC Meeting No. 07-AM21 dated 09.03.2021	F. No. 01/84/171/00522/AM-21/DES-V

Decision: M/s. Shahi Exports Pvt. Ltd. vide their application dated 26.02.2021 has requested for prior fixation of norms under Special Advance Authorization scheme for export of articles of apparel and clothing accessories as per provision of Para 4.04 (a) (1) of FTP. The Committee considered the case as per agenda along with other relevant papers. As per CAD and other details in this case, the Committee approved the input output norms as under:

Details of Export List	Qty.	Details of import item	Qty. Recommended
Gents Jacket with Hood (Style No. XM1099) Made of 100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric, GSM 310 (Tolerance + or - 10%)	5000 (Nos.)	100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric, GSM 310 (Tolerance + or - 10%)	11700 Sq. Mtr.
Gents Jacket with Hood (Style No. XM1099) Made of 100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric, GSM 310 and 100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric, GSM 294 (Tolerance + or - 10%)	3780 (Nos.)	100% Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric, GSM 310 (Tolerance + or - 10%)	4158 Sq. Mtr.
		100 % Polyester Knitted other Pile Fabric Assembled in layered with 100% Polyester Woven Fabric, GSM 310 (Tolerance + or - 10%)	4536 Sq. Mtr.

The copy of the application is being forwarded to the concerned RA for further necessary action and compliance of other usual conditions. Import of fabric is subject to pre-import condition and actual user constitution. Imported fabric shall be physically incorporated in the export products of the same Advance Authorization. Export product description should be declared in full including style number in shipping bill.

